

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 222
(IB)-1071(ND)2018
IA/2605/2020 IA/4998/2020 & IA/4927/2020

IN THE MATTER OF:

State Bank of India ... Applicant

Versus

M/s. Shri Shyam Ji Ahrico Exports Pvt. ... Respondent
Ltd

Under Section: 7 of IBC, 2016

Order delivered on 11.01.2021

CORAM:

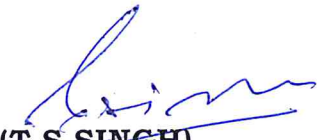
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify on 23.02.2021


(T.S SINGH)
COURT OFFICER